PAPERS LAID ON THE TABLE

THE UNIVERSITY GRANTS COMMISSION (TERMS AND CONDITIONS OF SERVICE OF EMPLOYMENT) AMENDMENT RULES, 1968

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Sir, I beg to lay on the Table, under sub-section (3) of section 25 of the University Grants Commission Act, 1956, a copy of the Ministry of Education, Notification G.S.R. No. 258, dated the 23rd January, 1968, publishing the University Grants Commission (Terms and Conditions of Service of Employment) Amendment Pules, 1968. [Placed in Library. See No. LT-273/68.]

THE UNLAWFUL ACTIVITIES (PREVENTION)
RULES, 1968

गृह-इ.य मध्यालय में राज्य मंत्री (श्री जिद्या चरण शुक्त): श्रीम र, मैं, विधि विषद्ध गतिविधियां (निवारण) ग्रिधिनियम, 1967 की धारा 21 की उपधारा (3) के ग्रिधीन, विधि विषद्ध गतिविधियां (निवारण) नियम, 1968 को प्रकाशित करने वाल, गृह-कार्य मन्त्रालय की ग्रिधिय्चना हैं प० श्री० नं० 481 दिनांक 5 फरवरी, 1968 को एक प्रति सभा पटल पर रखना हूं। 'Placed in Library,

See No. I-T-481/68.]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act. 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

ti (i) Notification G.S.R. No. 100, dated the 8th January, 1968.

(ii) Two Notifications (G.S.R. Nos. 102 and 103), dated the 11th January, 1968.

on the Table

- (iii) Notification G.S.R. No. 104, dated the 11th January, 1968.
- (iv) Seven Notifications (G.S.R. Nos. 105—111), dated the 11th January, 1968.
- (v) Notification G.S.R. No. 149, dated the 17th January, 1968.
- (vi) Three Notifications (G.S.R. Nos. 150, 183 and 184), dated the 18th January, 1968.

[Placed in Library. See No. LT-202/68 for (i) to (vi).]

(vii) Two Notifications (G.S.R. Nos. 185 and 186), dated the 23rd January, 1968. [Placed in Library. See No. 1.T-295/68.]

(viii) Notification G.S.R. No. 290, dated the 30th January, 1968, publishing the All India Services (Medical Attendance) Amendment Rules, 1968. [Placed in Library. See No. Lt. 275/68.]

MR. CHAIRMAN: Legislative business.

SHRI BHUPESH GUPTA (West Bengal): Sir, I am not asking anything. You have allowed a discussion on the teachers' strike. I am quite satisfied and I am sure you will give it.

MR. CHAIRMAN: I have also noted your request. I shall see to it.

SHRI BHUPESH GUPTA: Is it not necessary for the Government itself suo mota to come and keep us informed?

MR. CHAIRMAN: They might do so.

SHRI BHUPESH GUPTA: "They might" is different. You would have noted that they do not do so Teachers are